

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 24-09-2018 TO 28-09-2018**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<b>FINAL ORDERS</b>			
1	C/52189,52191/2018	53015-53016/2018	25-09-18	26-09-18
2	C/50534/2018	53017/2018	25-09-18	26-09-18
3	ST/50903/2015	53018/2018	25-09-18	26-09-18
4	ST/59244/2013	53019/2018	26-09-18	27-09-18
5	ST/52586/2015	53020/2018	26-09-18	27-09-18
6	ST/59854/2013	53029/2018	26-09-18	27-09-18
7	ST/1605/2	53030/2018	26-09-18	27-09-18
	<b>MISC.ORDERS</b>			
1	ST/51739,51736/2018	50644-50645/2018	24-09-18	25-09-18
2	ST/52232/2018	50666/2018	24-09-18	25-09-18
3	C/52803/2018	50667/2018	25-09-18	25-09-18
4	ST/51279/2018	50673/2018	26-09-18	27-09-18
5	ST/51980	50676/2018	26-09-18	27-09-18
6	C/51405/2018	50677/2018	26-09-18	27-09-18

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR
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*Beer Singh*